## GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:3681 ANSWERED ON:19.03.2015 DRINKING WATER PROJECTS Shewale Shri Rahul Ramesh

## Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government proposes to develop drinking water and sanitation projects in rural areas including slums in Mumbai with the help of corporate sector, if so, the details thereof;
- (b) whether the corporate houses have come forward and submitted their proposals for development of drinking water and sanitation projects;
- (c) if so, the details of the proposals, State-wise, corporate house-wise; and
- (d) the steps taken by the Government to encourage corporate sector in this regard?

## **Answer**

## MINISTER OF STATE FOR DRINKING WATER AND SANITATION(SHRI RAM KRIPAL YADAV)

(a) to (d). Both drinking water supply and sanitation are State subjects. The Ministry under National Rural Drinking Water Programme (NRDWP), provides financial and technical assistance to States to supplement their efforts to provide adequate safe drinking water to the rural population. The States have been delegated the powers to select, approve and implement the drinking water supply projects. The Ministry of Drinking Water and Sanitation has issued guidelines to facilitate the utilisation of Corporate Social Responsibility (CSR) funds in rural sanitation activities. States can use these guidelines as a base to develop their own procedure to attract/receive and utilize CSR funds. Many Corporates have announced taking up works in rural sanitation, which they carry out in consultation with the State/district and local governments. Details are available at the decentralised levels.